

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6628/84.]

(v) (a) Annual Report and Accounts of the Indo-German Tool Room, Ahmedabad, for the year 1993-94, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6627/84.]

(vi) (a) Annual Report and Accounts of the Central Tool Room and Training Centre, Calcutta, for the year 1993-94, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in the Library. See No. LT-6629/84].

1. Memorandum of understanding (1994-95) between Govt of India and Mazagaon Dock Ltd.,

2. Memorandum of Understanding (1994-95) between Govt. of India and the Hindustan Aeronautics Ltd.

SHRI MALLIKARJUN: Madam, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

(i) Memorandum of Understanding between the Government of India (Ministry of Defence—Department of Defence Production and Supplies) and Mazagon Dock Limited, for the year 1994-95.

[Placed in the Library. See No. LT-6630/84].

(ii) Memorandum of Understanding between the Government of India (Ministry of Defence—Department of Defence Production and Supplies) and Hindustan Aeronautics Limited, for the year 1994-95.

[Placed in the Library. See No. LT-6631/94.]

Notifications of the Ministry of Personnel, Public Grievance and Pensions (Deptt. of Personnel and Training)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): Madam, I lay on the Table, under sub-section (2) of Section 3 of the All India Services Act, 1951, a copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training):—

(1) GSR No. 439(E) dated the 9th May, 1994 publishing the Indian Administrative Service (Recruitment) Amendment Rules, 1994.

(2) GSR No. 440(E) dated the 9th May, 1994, publishing the Indian Police Service (Recruitment) Amendment Rules, 1994.

(3) GSR No. 441(E) dated the 9th May, 1994, publishing the Indian Forest Service (Recruitment) Amendment Rules, 1994. (Placed in Library. See No. LT-6632/84.)

(Interruptions)

विपक्ष के नेता (श्री विक्रमदर बज्जत) :
सदर साहिबा, ये तो मालूम होना चाहिये कि इतनी गैर कानूनी, डरंग्यूलर, अनकास्टीट्यूशनल बातें हो गई हैं घंघाघुंध यह चल रहा है, ये सरकार है ? ये सरकार क्या चल भी रही है या नहीं चल रही है ? ये क्या बात है ?
... (व्यवधान) ...